

**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR**

**HEERA-IND TRADING PRIVATE LIMITED IS IN THE BUSINESS IN  
TRADING IN ALL KINDS OF LIQUOR, INDUSTRIAL SPIRITS, ALCOHOL  
AND ETHANOL AT NANDURBAR**

**(Under sub-regulation (1) of regulation 36A of the Insolvency and  
Bankruptcy Board of India (Insolvency Resolution Process for Corporate  
Persons) Regulations, 2016)**

<b>RELEVANT PARTICULARS</b>	
<b>1.</b> Name of the corporate debtor along with PAN/ CIN/ LLP No	HEERA-IND TRADING PRIVATE LIMITED <b>CIN:</b> U52208MH2012PTC230086 <b>PAN:</b> AACCH9048N
<b>2.</b> Address of the registered office	KRIDA BHAVAN BLDG. B/H MUNCIPAL COUNCIL Nandurbar - 425412 Maharashtra, India.
<b>3.</b> URL of website	<a href="https://www.heerabgroup.com/heera-ind-trading-pvt-ltd/">https://www.heerabgroup.com/heera-ind-trading-pvt-ltd/</a>
<b>4.</b> Details of place where majority of fixed assets are located	S. No. 77, Hol Tarfe Haveli, Taluka – Nandurbar, District – Nandurbar - 425412, Maharashtra, India
<b>5.</b> Installed capacity of main products/ services	Not Available
<b>6.</b> Quantity and value of main products/ services sold in last financial year	Turnover in FY 2021-22 – Rs. 75,11,84,907.16 /-  Turnover in FY 2020-21 – Rs. 68,57,16,411.00 /-
<b>7.</b> Number of employees/ workmen	Not Available
<b>8.</b> Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Detail can be sought by emailing to <a href="mailto:heeraindcirp@gmail.com">heeraindcirp@gmail.com</a>

<b>9.</b>	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The eligibility criteria is mentioned in the detailed Expression of Interest Process Document which can be sought by emailing to <a href="mailto:heeraindcirp@gmail.com">heeraindcirp@gmail.com</a>
<b>10.</b>	Last date for receipt of expression of interest	10.06.2026
<b>11.</b>	Date of issue of provisional list of prospective resolution applicants	20.06.2026
<b>12.</b>	Last date for submission of objections to provisional list	25.06.2026
<b>13.</b>	Date of issue of final list of prospective resolution applicants	05.07.2026
<b>14.</b>	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicant	10.07.2026
<b>15.</b>	Last date for submission of resolution plans	10.08.2026
<b>16.</b>	Process email id to submit Expression of Interest	<a href="mailto:heeraindcirp@gmail.com">heeraindcirp@gmail.com</a>
<b>17.</b>	Details of the corporate debtor's registration status as MSME	UDYAM-MH-22-0002603

**SD/-**

**Mr. Mahesh G. Bagla**

**Resolution Professional**

**IP Registration Number:** IBBI/IPA-002/IP-N00689/2018-2019/12207

**Authorisation for Assignment (AFA) No.:** AA2/12207/02/300627/204383

**Address:** - Office No. 304, Gera Junction, Lulla Nagar Signal, Kondhwa Road, Pune – 411040, MH, India

**For HEERA-IND TRADING PRIVATE LIMITED**

**Date:** 22.05.2026

**Place:** Pune

**CENTRAL RAILWAY**  
PUNE DIVISION

**OPEN E-TENDER NOTICE NO. PA-CnW-AMC-FIREEXT, DTD:20.05.2026**

Divisional Railway Manager (Mechanical), Central Railway, Pune for and on behalf of the President of India, invites Open E-tenders through website [www.ireps.gov.in](http://www.ireps.gov.in) for "Annual Maintenance Contract (AMC) for Schedule repairs and maintenance of fire extinguishers fitted in pantry cars, Guard's brake van and various coaches of all primary trains of all coaching depots, ARTS, ARMEs & tool vans, C&W offices, ROH Depot of Pune Division for period of three years." Cost of the work: ₹ 64,71,376.87. EMD: ₹ 1,29,400/-.

**Cost of tender form: Nil. Completion period: 36 months. Tender Closing Date is 10.06.2026 at 15:00 hrs. Note:** 1. The prospective tenderers are requested to visit the website [www.ireps.gov.in](http://www.ireps.gov.in) for details of tenders & corrigendum, if any. 2. Tenderer can participate in above E-tender electronically through website [www.ireps.gov.in](http://www.ireps.gov.in) only & submission of manual offers against E-tender are not allowed. 3. For further enquiry, may contact Divisional Railway Manager (Mechanical) Office, Central Railway, Pune on Phone No. 020-26105400.

Travelling with dangerous and explosive goods is a punishable offense

**TRANSMISSION CORPORATION OF ANDHRA PRADESH LIMITED**  
(A Government of Andhra Pradesh Undertaking & an ISO 27001:2022 Certified Company)

**NOTICE INVITING TENDER**

The APTRANSCO invites bids online for Spec.No.PMM12-e-39/2026: 220kV Metering Current Transformers, Creepage - 31mm/kV. Date & Time of availability of above tender: 22.05.2026 at 5:00 PM. Website: [www.tender.aeprocurement.gov.in](http://www.tender.aeprocurement.gov.in). Contact No.CE/Transmission: 0866-2429230. R.O. No.GMCC/APTRANSCO/4126-27 Sd/- CHIEF ENGINEER/TRANSMISSION

**BANARAS LOCOMOTIVE WORKS, VARANASI-221004**

Bid No.: E-08/2026-2027 E-TENDERS Date: 19.05.2026

E-tenders are invited for and on behalf of the President of India for the supply of following items Only E-offer will be accepted for which vendors must have Class-III Digital Signature and registrations on IREPS. The details of tenders are in the following sequence. S. No., Tender No., (Due Date), Description and quantity.

- 05260009A, (15.05.2026), Complete Control Cubicle SB-2 Part No. 29178174, 112 Set., 2. 05261858, (18.05.2026), Main Transformer 7775 KVA, Part No. 29731057, 147 Nos., Bid No. E-08/2026-27 Date: 08.05.2026, 3. 05261046, (02.06.2026), Complete Control Cubicles SB 1, Part No. 29176699, 214 Set., Bid No. E-08/2026-27 Date: 11.05.2026, 4. 05261016, (08.05.2026), Dynamic Braking Fan Assembly, Part No. 17451759, 108 Nos., Bid No. E-08/2026-27 Date: 15.05.2026, 5. 02261395, (12.05.2026), Cylinder Test Valve Assembly, PL No. 16241137, 5687 Nos., Bid No. E-08/2026-27 Date: 18.05.2026, 6. 09265004, (24.05.2026), Supply, Retrofitment and commissioning of BRUSHLESS DC MOTOR BASED CAB MOUNTED COMPACT HVAC (COOLING CAPACITY 1.75 TR) FOR DIESEL ELECTRIC LOCOMOTIVE to, PL No. 18050116, 200 Nos., Bid No. E-08/2026-27 Date: 13.05.2026, 7. 10251269D, (28.05.2026), Development Tender for Gasket, PL No. 16170313, 30 Nos. The details of above tenders are available on website [www.blw.indianrailways.gov.in](http://www.blw.indianrailways.gov.in) and [www.ireps.gov.in](http://www.ireps.gov.in). PRO/BLW/S-08 PCMM.

वेबसाइट: [www.blw.indianrailways.gov.in](http://www.blw.indianrailways.gov.in)

**INDEL MONEY** Corporate office: Indel Money Limited, IIIrd Floor Indel House, Changampuzha Nagar, South Kalamassery, Ernakulam -682033, Ph: 0484-2933999 E: customercare@indelmoney.com

**GOLD AUCTION NOTICE**

The pledges in specific and the public in general are hereby notified that public auction of the gold ornaments pledged in the below auctions is proposed to be conducted at the following branches on 22-06-2026 at 11:00 am. We are auctioning the gold ornaments of the defaulted customers who have failed to make the payment of his/her loan amount despite being notified through various communication. Unauctioned items shall be auctioned on any other days without further notice of changes in venue or date and the same shall be displayed at concerned branches without any further notice.

**ICHALKARANJI** - 2880477000936, 28804790007030, 0479/07069. **CHANDAN NAGAR** - 29104540004365, 0454/04384, 0454/04405, 29104790004385, 0479/04386. **DATTATRAY NAGAR** - 34504540002004, 34504780001978, 34504790002101, **BHANDARA** - 34704800001463, **ISLAMPUR** - 36704790002719, 0479/02796, 36704800002583, **CHINCHWAD** - 28904780001791, **DHANKAWADI** - 30104830000378, 301048300003139, **WARDHA** - 36804800002485, 368048300002545, **CHANDRAPUR** - 37604790000887, 0479/09963, **SATARA** - 29404540004991, 29404790004984, 29404850004969, 0485/04970, **BHOSARI** - 29304850003636, 0485/03637, **KOLHAPUR** - 28704770005084, 28704790005178, **URULI KANCHAN** - 41504790000574.

In case we are unable to complete the auction at the branch on the notified date, the same will be conducted through Shiram Automail India Limited (SAMIL) on their online e-auction platform <https://gold.samil.in> or e-Procurement Technologies Limited (Auction Tiger) on their online e-auction platform <https://egold.auctiontiger.net> on 24-06-2026 between 12.30 PM to 3.30 PM. Please note if the e-auction does not completed on 24-06-2026 the same will be re-auctioned on subsequent working days on the same terms and conditions.

By Authorized Officer, Indel Money Limited

**MAHATRANSCO** Maharashtra State Electricity Transmission Co. Ltd.

**INVITATION FOR BIDDING (IFB) E-TENDER (RFx) NOTICE**

Notice for submission of online bids (RFx) for following

S.N.	RFx/Tender No. & Description
1	RFx No. 7000039272 (Third Call) Work of 33kV level Creation at 220/132 kV Padegaon sub-station by providing 2x33kV GIS bays, 8X 33kV GIS feeder bays along with 2x33kV PT bays, 1x33kV Bus sectionalizer bay 2x200kVA 33/0.4 kV Station Transformer under EHV O&M Division, Chhatrapati Sambhajnagar. Estimated Cost: Rs. 14,21,34,004/- Only (Including GST & Labour cess). EMD: Rs. 14,21,340/- Tender Fees: Rs. 25,000/- (Including GST) Contact No.: Executive Engineer (8554995266) Submission Date: 05.06.2026. For further details, visit Website <a href="https://srmetender.mahatransco.in">https://srmetender.mahatransco.in</a>

Sd/- Chief Engineer, EHV PC & O&M Zone MSETCL, Chhatrapati Sambhajnagar

**MAHATRANSCO** Maharashtra State Electricity Transmission Co. Ltd.

**NOTICE INVITING TENDER CPD/15 - 2026 - 27**

Tenders are invited through e-Tendering in SRM Two Bid system from the registered vendors for Supply of following:

Tender No. & Description of Material	Estimated Amount (In Rs. Lakhs) (Inclusive of all Taxes) Tender Fee (In Rs.)	Due Date & Time (Hrs.) Submission & Opening of Tender
SP/T-0807/0526 RFx 5000001551 (1 <sup>st</sup> Call) for Procurement of Leaky Insulation Cum Partial Discharge Detector.	Rs. 856.96 Lakhs 5,000.00 + GST	08.06.2026 17:00 Hrs 08.06.2026 18:15 Hrs

**Pre Bid Date & Venue:** Date : 21.05.2026 Time : 16:00 Hrs Venue: 4th Floor, MSETCL, C. O. Prakashgnaga, Plot No. C-19, E-Block, BKC, Bandra (E), Mumbai, Maharashtra-400 051

Contact Person: Office of the Executive Engineer (VIII) CPA, C.O. MSETCL, 1st Floor, Prakashgad Building, Bandra (E), Mumbai Tel. No.: 022-69852717 Email id: [cecpa@mahatransco.in](mailto:cecpa@mahatransco.in), [secpa@mahatransco.in](mailto:secpa@mahatransco.in), [eegrp8@mahatransco.in](mailto:eegrp8@mahatransco.in)

For further details visit our website <https://srmetender.mahatransco.in/> Any further amendments/clarifications will be published on the MSETCL website [www.mahatransco.in](http://www.mahatransco.in) & <https://srmetender.mahatransco.in/>. Bidders are therefore requested to check these websites for further updates.

Sd/- Executive Engineer (P&C)

**MAHATRANSCO** Maharashtra State Electricity Transmission Co. Ltd.

**NOTICE INVITING TENDER CPD/13 - 2026-27**

Tenders are invited through e-Tendering in SRM Two Bid system from the registered vendors for Supply of following:

Tender No. & Description of Material	Estimated Amount (In Rs. Lakhs) Tender Fee (In Rs.)	Due Date & Time (Hrs.) for Submission & Opening of Tender
SP/T-08/0526_TKC2 RFx 7000039921 (1 <sup>st</sup> Call) for Work of replacement of existing 0.2 ACSR conductor along with hardware by High Performance Conductor (HPC) in r/o 132kV Khapri-Butibori Ckt I (21.27 km) & 132kV Khapri-Butibori Ckt II (21.65 km) and allied works at 132kV Khapri Substation & 220kV Butibori-1 Substation under EHV PC (O&M) Zone, Nagpur	Rs. 3100.54 Lakhs (Incl. GST) Rs. 2627.57 Lakhs (Excl. GST) 25,000.00+GST	18.06.2026 17:00 Hrs 18.06.2026 17:15 Hrs

Contact Person: Office of the Executive Engineer (GrTKC-2) CPA, C.O. MSETCL, 1st Floor, Prakashgad Building, Bandra (E), Mumbai Tel. No.: 022-69852717 Email id: [cecpa@mahatransco.in](mailto:cecpa@mahatransco.in), [secpa@mahatransco.in](mailto:secpa@mahatransco.in), [eeetk2cpa@mahatransco.in](mailto:eeetk2cpa@mahatransco.in), [eeepc@mahatransco.in](mailto:eeepc@mahatransco.in)

For further details visit our website <https://srmetender.mahatransco.in/> Any further amendments/clarifications will be published on the MSETCL website [www.mahatransco.in](http://www.mahatransco.in) & <https://srmetender.mahatransco.in/>. Bidders are therefore requested to check these websites for further updates.

Sd/- Executive Engineer (P&C)

**BEFORE THE HON'BLE DEBT RECOVERY TRIBUNAL - I, MUMBAI**  
RECOVERY PROCEEDING NO. 206 OF 2023 IN TRANSFER ORIGINAL APPLICATION NO. 342 OF 2016

Punjab National Bank ...Applicant/Certificate Holder  
M/s. Somu Textrade Pvt Ltd. & Ors. ...Defendants/Certificate Debtors

**WARRANT OF ATTACHMENT OF IMMOVABLE PROPERTY**

Whereas you the Certificate Debtors have failed to pay the sum of Rs. 13,64,81,739.74/- (Thirteen Crore Sixty Four Lakhs Eighty One Thousand Seven Hundred Thirty Nine And Paise Sixty Four Only) with interest T.O.A.No.342/2016 up to the Hon'ble Presiding Officer. You are further commanded to return this Warrant on or before the 02/07/2026 with an endorsement certifying the day on which and manner in which it has been executed or reasons as to why it has not been executed.

**SCHEDULED PROPERTIES**  
(Description of secured immovable properties)  
a) Laud bearing Survey Nos. 52, 54, 55 and 64, situated at Village Kahir, Taluka Patan, District Satara.  
b) Land bearing Survey Nos. 479 and 428, situated at Village Salve, Taluka Patan, District Satara.

Given under my hand and Seal of the Tribunal Mumbai, on this 18th day of March, 2026 at Mumbai

Sd/- (Yatindra Kumar Sinha) Recovery Officer, Debts Recovery Tribunal

To, 1.M/S.SOMU TEXTRADE PVT. LTD. (Borrower & Mortgagor) having its Registered office at Laxmi Commercial No. 604, 6th Floor, Near Manish Market, Dadar (West), Mumbai-400 028 AND Also having Factory address at 218, A Wing, Second Floor, Pareesh Complex, Opp. Jain Mandir, Vii-Kaler, Tal-Bhiwandi, Dist. Thane-421308

2. MR. MOHAMMED BAHAUDDIN SABAHUDDIN (Director & Guarantor) having its address at 96/71, Haji Building, Dumitkar Road, New Nagpada, Mumbai-400 008.

3. MR. CHANDRASEKHAR UMAKANT MAYEKAR (Director & Guarantor) having its address at 24, Haji Ibrahim Patel, Bldg., Gpkhale Ranade Junction Road, Dadar (West), Mumbai-400 028

Also to, The Concerned Society BMC Authority / Local Civil Body / Talathi Sub Registrar Concerned- CH Bank shall get the charge of the above mentioned property(ies) recorded in record of this Sub Registrar concerned as per ruled

**MAHATRANSCO** Maharashtra State Electricity Transmission Co. Ltd.

**NOTICE INVITING TENDER CPD/14 - 2026-27**

Tenders are invited through e-Tendering in SRM Two Bid system from the registered vendors for Supply of following:

Tender No. & Description of Material	Estimated Amount (In Rs. Lakhs) (Inclusive of all Taxes) Tender Fee (In Rs.)	Due Date & Time (Hrs.) for Submission & Opening of Tender
SP/T-09/0526_TKC2 RFx 7000039950 (1 <sup>st</sup> Call) for Work of replacement of existing 0.2 ACSR conductor along with hardware by High Performance Conductor (HPC) in r/o 132kV Bhandara-Kardha Ckt I & Bhandara-Kardha Ckt II and allied works at 220kV Bhandara S/S & 132kV Kardha S/S under EHV PC (O&M) Zone, Nagpur.	Rs. 2347.43 Lakhs (Incl. GST) Rs. 1989.35 Lakhs (Excl. GST) 25,000.00+GST	09.06.2026 17:00 Hrs 09.06.2026 17:15 Hrs

Contact Person: Office of the Executive Engineer (GrTKC-2) CPA, C.O. MSETCL, 1st Floor, Prakashgad Building, Bandra (E), Mumbai Tel. No.: 022-69852717 Email id: [cecpa@mahatransco.in](mailto:cecpa@mahatransco.in), [secpa@mahatransco.in](mailto:secpa@mahatransco.in), [eeetk2cpa@mahatransco.in](mailto:eeetk2cpa@mahatransco.in), [eeepc@mahatransco.in](mailto:eeepc@mahatransco.in)

For further details visit our website <https://srmetender.mahatransco.in/> Any further amendments / clarifications will be published on the MSETCL website [www.mahatransco.in](http://www.mahatransco.in) & <https://srmetender.mahatransco.in/>. Bidders are therefore requested to check these websites for further updates.

Sd/- Executive Engineer (P&C)

**PUBLIC NOTICE**

**ICICI Home Finance** Registered Office: ICICI Bank Towers, Bandra-Kurla Complex, Bandra (East), Mumbai-400051

Corporate Office: ICICI HFC Tower, JB Nagar, Andheri Kurla Road, Andheri East, Mumbai-400059

Branch Address: 149/C/Plot No.15, S.V.Prime, 2nd Floor Above Nexa Showroom, Hotgi Road Solapur-413003.

Branch Address: 2nd Floor, Office No. 201, C. S. No. 1360/4/80, Siddhivinayak House, Near Hotel Ambassador, Sangli Miraj Road, Sangli-416416. Branch Address: 2nd Floor, Shop No. 11, Vidhya Corner Super Market, MIDC Chowk, Baramati-413133, Branch Address: 2nd Floor, Unit No. 208, 209 & 210, Kakade Bizc. CTS No. 26878, Bhambrur, Next to E Square, University Road, Shivajinagar Pune-411005. Branch Address: Ground Floor, Vasant Plaza, Bagal Chowk, Rajarampur, Kolhapur-416008. Branch Address: Office No. FB-7, FB-117, FB-118, FB-119, 1st Floor, Highland Corporate Centre, Kapurbawadi Junction, Majiwade Thane (W)-400607.

The following borrower/s have defaulted in the repayment of principal and interest of the loans facility availed by them from ICICI Home Finance Company Limited ("ICICI HFC") and the loans have been classified as Non-Performing Assets (NPA). A notice was issued to them under Section 13 (2) of Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act-2002 on their last known addresses, however it was not served and hence they are hereby notified by way of this public notice.

**IDBI BANK** IDBI BANK LIMITED Regional Office, 2<sup>nd</sup> Floor, 1724, Rawbar Peth, U W B Bldg., Powai Naka, Shivaji Circle, CIN: L65190MH2004G0148838 Salara, Maharashtra Pin: 415001

**POSSESSION NOTICE**

The Authorised Officer of IDBI Bank Limited, under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) & in exercise of the powers conferred under Section 13(12) read with Rule 3 of Security Interest (Enforcement) Rules, 2002 Issued Demand Notice dated mentioned above, under Section 13(2) of the said Act, calling upon the concerned Borrowers, as per details given below, to repay the amount mentioned in the respective Notice within 60 days from the date of the said Notice. The concerned Borrowers having failed to repay the said due amount, notice is hereby given to the concerned Borrowers in particular and the public in general that the undersigned has taken Physical Possession of the immovable property described herein below in exercise of powers conferred on him under Section 13(4) of the said Act read with Rule 8 of the said Rules on the date mentioned below. The concerned Borrowers in particular and the public in general are hereby cautioned not to deal with the concerned property and any dealings with the said property will be subject to the charge of IDBI BANK LIMITED for an amount mentioned below. The borrower's attention is invited to sub-section (8) of section 13 of the Act, in respect of time available to redeem the secured assets.

Name of the Borrowers / Property Holders / Loan Account No.	Date of Demand Notice	Date of Possession	Description of movable property	Outstanding Amount (Rs.) as on date
Shri. Ranjit alias Mangesh Mohan Vetal and Shri. Ajay Mohan Vetal (Borrower & Mortgagor), and Shri. Prakash Bhausaheb Vetal, Shri. Deepak Bhausa Vetal, Smt. Savita Shrinivas Garud, Smt. Sumshila Bhausa Vetal (Mortgagor) Loan A/c No. 1389675100000152, 1389651100000709 and 138967220000228*	07/07/2021 and 05/07/2023	20-May-26	All that piece and parcel comprised in and forming part of immovable properties at Village Surli as follows: 1) AP SURLI, MLKAT NO 66, TAL - KARAD, DIST SATARA - 415105, Maharashtra, 2) AP SURLI, MLKAT NO 65, TAL - KARAD, DIST SATARA - 415105, Maharashtra, 3) AP SURLI, MLKAT NO 65/2, TAL - KARAD, DIST SATARA - 415105, Maharashtra, 4) AP SURLI, MLKAT NO 65/2, TAL - KARAD, DIST SATARA - 415105, Maharashtra, 5) AP SURLI, MLKAT NO 65/2/A, TAL - KARAD, DIST SATARA - 415105, Maharashtra,	Rs. 90,56,032.46 (Rupees Ninety Lakhs Fifty Six Thousand Thirty Two and Forty Six Paise only) as on 19-05-2026 plus further interest and charges thereon.

Place : Satara Date : 22.05.2026 Sd/- Authorised Officer

**SB** State Bank of India, Centralized Retail Asset Mgmt Cell, Tara Chambers, Near Marjai Gate, Wakadewdi, Mumbai-Pune Road, Pune-411003. Email Id: [sbi.65162@sbi.co.in](mailto:sbi.65162@sbi.co.in)

**Publication of Notice regarding possession of property u/s 13(4) of SARFAESI Act, 2002**

Notice is hereby given under Securitization & Reconstruction of Financial Assets and Enforcement of Security Interest Act (2002) (54 of 2002) & in exercise of powers conferred under Section 13 (12) read with Rule 9 of the Security Interest (Enforcement) Rules, 2002, a Demand Notice was issued on the dates mentioned against each account and stated hereinafter calling upon them to repay the amount within 60 days from the date of receipt of said notice. The Borrowers having failed to repay the amount, notice is hereby given to the Borrowers and the public in general that the undersigned has taken Symbolic Possession of the property described herein below in exercise of power conferred on him under section 13(4) of the said Act read with Rule 9 of the said Act on the dates mentioned against each account. The Borrowers in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the STATE BANK OF INDIA for an amount and interest thereon. The borrower's attention is invited to provisions of sub - section (8) of section 13 of the Act, in respect of time available to redeem the secured assets.

Name of the Borrower	Description of immovable property	Date of Demand Notice	Date of Symbolic Possession	Outstanding Amount (Rs.) as on date
Mr. Ayush Santosh Hulawale (Legal Heir- Son) and Ms. Vaishnavi Santosh Hulawale (Legal Heir- Daughter) Borrower Mr. Santosh Babu Hulawale And Co-Borrower Mrs. Kirti Santosh Hulawale	Flat No. B-402, Wing B, Fourth Floor, having Carpet Area 37.26 sq.mtrs., area of adjoining terrace 9.49 sq.mtrs. with open car parking No. 6, in the project named as "DNYANDEEP HERITAGE" Survey No. 30/1 having CTS No. 706 & 707 out of area admeasuring 00 H 30.50 R situated, lying and being at Village Pimpri Gurav, Pimpri Chinchwad, Pune-411061. Property Owned by Mr. Santosh Babu Hulawale And Mrs. Kirti Santosh Hulawale	31.01.2026	20.05.2026	Rs. 26,46,245.00 (Rupees Twenty Six Lakhs Forty Six Thousand Two Hundred Forty Five Only) as on 31.01.2026 Plus, Interest, cost, Legal charges, etc.

Date : 22.05.2026 Place : Pune Sd/- Authorised Officer, State Bank of India CRAMC Br., Pune

**SB** State Bank of India, Baramati Branch Abdulpurkar Building, Bhigwan Road, Tal. Baramati, Dist. Pune-413102, Tel: 2112-224529, 227510, Fax: 02112-224329 E-mail: [sbi.00321@sbi.co.in](mailto:sbi.00321@sbi.co.in)

**Publication of Notice regarding possession of property u/s 13(4) of SARFAESI Act, 2002**

Notice is hereby given under Securitization & Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 (54 of 2002) & in exercise of powers conferred under Section 13 (12) read with Rule 9 of the Security Interest (Enforcement) Rules, 2002, a Demand Notice was issued on the dates mentioned against each account and stated hereinafter calling upon them to repay the amount within 60 days from the date of receipt of said notice. The Borrower having failed to repay the amount, notice is hereby given to the Borrower and the public in general that the undersigned has taken Symbolic Possession of the property described herein below in exercise of power conferred on him under section 13(4) of the said Act read with Rule 9 of the said Act on the dates mentioned against each account. The Borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the STATE BANK OF INDIA for an amount and interest thereon. The borrower's attention is invited to provisions of sub - section (8) of section 13 of the Act, in respect of time available to redeem the secured assets.

Name of the Borrower	Amount Outstanding	Date of Demand notice	Date of possession
Mr. Vikrant Chandrakant Jamdar	Rs. 9,83,209.00 + interest + other Charges (Rupees Nine Lakhs Eighty Three Thousand Two Hundred Nine only + Interest + other Charges) as on 17/11/2025. With further interest at the contractual rate on the aforesaid amount incidental expenses, costs, charges incurred / to be incurred, etc. there on.	18.11.2025	15.05.2026

**DESCRIPTION OF THE IMMOVABLE PROPERTY :** All that piece and parcel of N.A. property admeasuring 60.70 Sq. Mtrs. In C.T.S. No. 236/B/1, situated at back side of Gargi Hotel, Kasba, Baramati bearing Baramati Council Ward No. 1, Vibhag No. 1.4, Property No. 13000189, of village Baramati, Tal- Baramati, Dist- Pune, within the limits of Municipal Council, Baramati, which is bounded by- Boundries: East-5 ft wide Road, West-CTS No. 236/A, South-CTS No. 236/B/2, North-Road.

Date : 21.05.2026 Place : Baramati, Pune Sd/- Authorised Officer, State Bank of India

The steps are being taken for substituted service of notice. The above borrower/s and/or their guarantors (as applicable) are notified to make the payments of outstanding within period of 60 days from the date of publication of this notice else further steps will be taken as per the provisions of Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002.

Date: May 22, 2026 Place: Baramati, Solapur, Pune, Sangli, Kolhapur Authorized Officer, ICICI Home Finance Company Limited

**FORM G INVITATION FOR EXPRESSION OF INTEREST FOR HEERA-IND TRADING PRIVATE LIMITED**

IS IN THE BUSINESS IN TRADING IN ALL KINDS OF LIQUOR, INDUSTRIAL SPIRITS, ALCOHOL AND ETHANOL AT NANDURBAR

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the Corporate Debtor along with PAN/CIN/ LLP No.	HEERA-IND TRADING PRIVATE LIMITED CIN: U52208MH2012PTC230086 PAN: AACCH9048N
2. Address of the Registered Office	KRIDA BHAVAN BLDG, B/H MUNICIPAL COUNCIL Nandurbur -425412, Maharashtra, India. <a href="https://www.heeragroup.com/heera-ind-trading-pvt-ltd/">https://www.heeragroup.com/heera-ind-trading-pvt-ltd/</a>
3. URL of website	https://www.heeragroup.com/heera-ind-trading-pvt-ltd/
4. Details of the place where the majority of fixed assets are located	S. No. 77, Hot Tarfe Haveli, Taluka - Nandurbur, District - Nandurbur - 425412, Maharashtra, India
5. Installed capacity of main products/ services	Not Available
6. Quantity and value of main products/ services sold in the last financial year	Turnover in FY 2021-22 - Rs. 75,11,84,907.16 /- Turnover in FY 2020-21 - Rs. 68,57,16,411.00 /-
7. Number of employees/workmen	Not Available
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Detail can be sought by emailing to <a href="mailto:heeraindrp@gmail.com">heeraindrp@gmail.com</a>
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL :	The eligibility criteria is mentioned in the detailed Expression of Interest Process Document which can be sought by emailing to <a href="mailto:heeraindrp@gmail.com">heeraindrp@gmail.com</a>
10. Last date of receipt of expression of Interest	10.06.2026
11. Date of Issue of the provisional list of prospective resolution applicants	20.06.2026
12. Last date of submission of objections to the provisional list of prospective resolution applicants	25.06.2026
13. Date of Issue of the final list of prospective resolution applicants	05.07.2026
14. Date of Issue of Information memorandum, evaluation matrix, and request for resolution plans to prospective resolution applicants	10.07.2026
15. Last date for submission of resolution plans	10.08.2026
16. Process email id to submit Expression of Interest	<a href="mailto:heeraindrp@gmail.com">heeraindrp@gmail.com</a>
17. Details of the corporate debtor's registration status as MSME	UDYAM-MH-22-0002603

Date: 22.05.2026 Place: Pune Sd/- Mr. Mahesh G. Bagla, Resolution Professional IP Registration Number: IBBI/IPA-002/IP-NU0689/2018-2019/12207 Authorisation for Assignment (FOA) No.: A2/12207/02/300627/204383 Address: - Office No. 304, Gera Junction, Lulla Nagar Signal, Kondhwa Road, Pune - 411040, MH, India For HEERA-IND TRADING PRIVATE LIMITED

**फॉर्म जी — स्वारस्य अभिव्यक्तीसाठी आमंत्रण**  
**हीरा-इंड ट्रेडिंग प्रायव्हेट लिमिटेड**  
**नंदुरबार येथे सर्व प्रकारची मद्ये, औद्योगिक स्पिरिट्स, अल्कोहोल आणि**  
**इथेनॉल यांच्या व्यापाराचा व्यवसाय करते.**  
**(भारतीय दिवाळखोरी आणि नादारी मंडळ (कॉर्पोरेट व्यक्तींसाठी दिवाळखोरी निवारण प्रक्रिया)**  
**विनियम, २०१६ च्या विनियम ३६A च्या उप-विनियम (१) अन्वये)**

संबंधित तपशील	
१	कॉर्पोरेट ऋणकोचे नाव व पॅन आणि सीआयएन क्र.
२	नोंदणीकृत कार्यालयाचा पत्ता
३	वेबसाईटचे यूआरएल
४	अचल संपत्ती असलेल्या जागेचा तपशील
५	मुख्य उत्पादने / सेवांची स्थापित क्षमता
६	गत वित्तीय वर्षामध्ये विक्री झालेल्या मुख्य उत्पादने / सेवांचे परिमाण आणि मूल्य
७	कर्मचारी/कामगारांची संख्या
८	उपलब्ध दोन वर्षांची वित्तीय विवरणपत्रे (वेळापत्रकासह), धनकोची यादी समाविष्ट पुढील तपशील उपलब्ध असणारे यूआरएल:
९	संकेताच्या कलम २५ (२) (एच) अन्वये ठरावअर्जदाराची पात्रता उपलब्ध असणारे यूआरएल:
१०	स्वारस्य अभिव्यक्ती स्वीकारण्याकरिता अंतिम दिनांक:
११	संभाव्य ठराव अर्जदारांची तात्पुरती यादी पारित करण्याचा दिनांक
१२	तात्पुरत्या यादीवर आक्षेप सादर करण्याचा अंतिम दिनांक
१३	संभाव्य ठराव अर्जदारांची अंतिम यादी पारित करण्याचा दिनांक
१४	संभाव्य ठराव अर्जदारांना माहिती निवेदन पत्रिका, मुल्यांकन नमुना, ठराव योजने करिता विनंती पारित करण्याचा दिनांक
१५	ठराव योजना सादरीकरणाचा अंतिम दिनांक
१६	ईओआयकडे सादर करण्यासाठी प्रक्रिया ईमेल आयडी
१७	कॉर्पोरेट ऋणकोच्या एमएसएमई म्हणून नोंदणी स्थितीचे तपशील

दिनांक: २२.०५.२०२६  
 स्थळ: पुणे

स्वा/-

श्री महेश जी. बागला ठराव व्यावसायिक

आयपी नोंदणी क्रमांक: IBBI/IPA-002/IP-N00689/2018-2019/12207  
 असाइनमेंटसाठी अधिकृतता (एएफए) क्रमांक: AA2/12207/02/300627/204383

पत्ता:- ऑफिस क्र. ३०४, गेरा जंक्शन, सुल्ता नगर सिव्हर,

कोंढवा रोड, पुणे - ४११०४०, एमएच, भारत

हीरा-इंड ट्रेडिंग प्रायव्हेट लिमिटेड साठी